

12 hrs.

PAPERS LAID ON THE TABLE

UTTAR PRADESH URBAN PLANNING AND DEVELOPMENT (AMENDMENT) ORDINANCE

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): On behalf of Shri H. K. L. Bhagat, I beg to lay on the Table a copy of the Uttar Pradesh Urban Planning and Development (Amendment) Ordinance, 1975 (Uttar Pradesh Ordinance No. 27 of 1975) (Hindi and English versions) promulgated by the Governor of U.P. on the 3rd October, 1975, under provisions of article 213(2) (a) of the Constitution read with clause (c) (iii) of the Proclamation dated the 30th November, 1975 issued by the President in relation to the State of Uttar Pradesh, together with a memorandum explaining the circumstances for the issue of Ordinance. [Placed in Library. See No. LT-10169/76].

ANNUAL REPORT OF DEVELOPMENT COUNCIL FOR AUTOMOBILES, AUTOMOBILE ANCILLARY INDUSTRIES, ETC., ANNUAL REPORT OF TRADE MARK REGISTRY AND U.P. COOPERATIVE SOCIETIES (AMENDMENT) ORDINANCE

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Development Council for Automobiles, Automobile Ancillary Industries, Transport Vehicle Industries, Tractors, Earth moving Equipment and Internal Combustion Engines for the year 1974-75, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-10170/76.]

- (2) A copy of the Annual Report (Hindi and English versions) of the Trade Marks Registry, Bombay for the year 1974-75, under section 128 of the Trade and Merchandise Marks Act, 1958. [Placed in Library. See No. LT-10171/76.]

- (3) A copy of the Uttar Pradesh Cooperative Societies (Amendment) Ordinance, 1975 (Uttar Pradesh Ordinance No. 26 of 1975) (Hindi and English versions) promulgated by the Governor of U.P. on the 3rd October, 1975 under provisions of article 213(2) (a) of the Constitution read with clause (c) (iii) of the Proclamation dated the 30th November, 1975 issued by the President in relation to the State of Uttar Pradesh together with a memorandum explaining the circumstances for the issue of the Ordinance. [Placed in Library. See No. LT-10172/76.]

ANNUAL REPORT OF INDIAN STATISTICAL INSTITUTE, CALCUTTA, C.S.I.R. NEW DELHI AND NATIONAL RESEARCH DEVELOPMENT CORPORATION OF INDIA, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI I. K. GUJRAL): I beg to lay on the Table—

- (1) A copy each of the following Reports (Hindi versions):—
 - (i) Annual Report of the Indian Statistical Institute, Calcutta, for the year 1969-70.
 - (ii) Annual Report of the Indian Statistical Institute, Calcutta, for the year 1970-71.
 - (iii) Annual Report of the Indian Statistical Institute, Calcutta, for the year 1971-72.

- (iv) Annual Report of the Indian Statistical Institute, Calcutta, for the year 1972-73.

[Placed in Library. See No. LT-10178/75.]

- (2) A statement (Hindi and English versions) showing the dates on which the English versions of the above Reports and the statements showing reasons for not laying simultaneously the Hindi versions were laid on the Table of Lok Sabha and Rajya Sabha. [Placed in Library. See No. LT-10178/76.]
- (3) A copy of the Annual Report (Hindi version) of the Council of Scientific and Industrial Research, New Delhi, for the year 1973. [Placed in Library. See No. LT-10174/76.]
- (4) A copy of the Annual Report of the Council of Scientific and Industrial Research, New Delhi for the year 1974. [Placed in Library. See No. LT-10175/76.]
- (5) A copy of the Audit Report (Hindi and English versions) on the accounts of the Council of Scientific and Industrial Research, New Delhi for the year 1972-73.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the above documents. [Placed in Library. See No. LT-10176/76.]
- (7) A copy of the Annual Report (Hindi and English versions) of the National Research Development Corporation of India, New Delhi, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller

and Auditor General thereon, under sub-section (1) of section 619 of the Companies Act, 1956. [Placed in Library. See No. LT-10177/76.]

ANNUAL REPORT ETC. OF BANANA AND FRUIT DEVELOPMENT CORPORATION LTD., MADRAS, FOR 1974-75

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Banana and Fruit Development Corporation Limited, Madras, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-10178/76.]

TYRES AND TUBES (MOVEMENT CONTROL AMENDMENT ORDER, REVIEWS AND REPORTS OF SAMBHAR SALTS LTD., JAIPUR AND HINDUSTAN SALTS, LTD., JAIPUR

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA): On behalf of Shri B. P. Maurya, I beg to lay on the Table—

- (1) A copy of the tyres and tubes (Movement Control) Amendment Order, 1975 (Hindi and English versions) published in Notification No. S.O. 2753 in Gazette of India dated the 23rd August, 1975, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-10179/76.]
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the